

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/29009/2025 BLAPL/10000/2025	PODHA @ PURU @ PURUSOTTAM NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /341 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001603/2024
2	D-BLAPL/29205/2025 BLAPL/10001/2025	MANOJ KUMAR MAJHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUDARI /31 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000028/2025
3	D-BLAPL/29018/2025 BLAPL/10002/2025	SK BABU @ KALIM VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPL.TASK FORCE /3 /2022 A.D.J., SORO(Baleshwar) Spl/0000038/2022
4	D-BLAPL/29326/2025 BLAPL/10003/2025	RAMESH GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /82 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(CT/0000090/2025
5	D-BLAPL/29021/2025 BLAPL/10004/2025	ABHI RAM SAHOO @ ABHIRAM SAHOO@ ABHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ABHAYACHANDPUR /82 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000280/2025
6	D-BLAPL/29035/2025 BLAPL/10005/2025	UMESH CHOUHAN @ DADU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAJARAJNAGAR /182 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000031/2025
7	D-BLAPL/29061/2025 BLAPL/10006/2025	M.D. ISHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000049/2025
8	D-BLAPL/29039/2025 BLAPL/10007/2025	SUNDAR SHYAM SATPATHY VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /168 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000033/2025
9	D-BLAPL/29048/2025 BLAPL/10008/2025	BISHAL @ BISAL SANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOTU /155 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000025/2024
10	D-BLAPL/29051/2025 BLAPL/10009/2025	PINTU DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPUR /272 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001266/2025
11	D-BLAPL/29067/2025 BLAPL/10010/2025	LALITA HARIJAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	CHITRAKONDA /135 /2023 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000155/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/29054/2025 BLAPL/10011/2025	ADU MALLICK @ MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /90 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000082/2022
13	D-BLAPL/29060/2025 BLAPL/10012/2025	JAGANNATH HARIJAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MALKANGIRI /443 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000109/2024
14	D-BLAPL/29315/2025 BLAPL/10013/2025	PRASHANTA @ PRASANTA DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /231 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
15	D-BLAPL/29600/2025 BLAPL/10014/2025	SIBARAM SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /1005 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjar) Spl/0000071/2025
16	D-BLAPL/29504/2025 BLAPL/10015/2025	ROJI SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /363 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000044/2025
17	D-BLAPL/29204/2025 BLAPL/10016/2025	GUGULU @ ASHUTOSH @ ASUTOSH PATTANAİK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	DHAULI PS /138 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000304/2025
18	D-BLAPL/29239/2025 BLAPL/10017/2025	DINESH KHANDELWAL VS STATE OF ODISHA	AMIT KUMAR PATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0001140/2024
19	D-BLAPL/29384/2025 BLAPL/10018/2025	SIPU @ SIPUN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /730 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001385/2025
20	D-BLAPL/29385/2025 BLAPL/10019/2025	SATYA PRAKASH SINGHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000145/2025
21	D-BLAPL/29389/2025 BLAPL/10020/2025	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /296 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000593/2025
22	D-BLAPL/29392/2025 BLAPL/10021/2025	JITENDRA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /249 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000244/2024
23	D-BLAPL/29394/2025	BITHAL @ RAJU NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /730 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10022/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001385/2025
24	D-BLAPL/25476/2025 BLAPL/10023/2025	PRATAP SUNA VS STATE OF ODISHA	SARAT KUMAR NAYAK VS	KHETRARAJPUR /260 /2022 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000031/2023
25	D-BLAPL/29618/2025 BLAPL/10024/2025	SUCHITA XESS VS STATE OF ODISHA	UMAKANTA BARIK VS	BIRMITRAPUR /392 /2025 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000739/2025
26	D-BLAPL/26369/2025 BLAPL/10025/2025	SAMIR KUMAR PALEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PANIKOILI /237 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001195/2025
27	D-BLAPL/26541/2025 BLAPL/10026/2025	SIPU PUDHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /54 /2025 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000004/2025
28	D-BLAPL/29231/2025 BLAPL/10027/2025	BHOBANA JENA @ BHUBANA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /420 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001453/2025
29	D-BLAPL/28938/2025 BLAPL/10028/2025	MANOJ KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DASH VS	TARASINGI /287 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000492/2025
30	D-BLAPL/28941/2025 BLAPL/10029/2025	SUJIT KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /155 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kho GR/0000236/2024
31	D-BLAPL/28946/2025 BLAPL/10030/2025	BIDHIR BAGH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RAYAGADA G.R.P. /40 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000545/2025
32	D-BLAPL/29564/2025 BLAPL/10031/2025	NILAKANTHA MALLIK VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	R.UDAYAGIRI /29 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000048/2025
33	D-BLAPL/28949/2025 BLAPL/10032/2025	PIYUSH PATEL @ TUNU VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PAIKMAL /254 /2024 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000045/2024
34	D-BLAPL/29098/2025 BLAPL/10033/2025	MANISH ROHIDAS VS	GOKULANANDA SAHU VS	PADAMPUR /224 /2025 S.D.J.M.,PADAMPUR(Bargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/29104/2025 BLAPL/10034/2025	STATE OF ODISHA SILU ROULA @ GAJI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0000793/2025 BANAPUR P.S. /225 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000333/2025
36	D-BLAPL/29214/2025 BLAPL/10035/2025	RASHMI RANJAN SETHI @ RANJU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AUL /35 /2022 J.M.F.C,AUL(Kendrapara) GR/0000074/2022
37	D-BLAPL/29192/2025 BLAPL/10036/2025	GULAM KULDI VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /425 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000015/2025
38	D-BLAPL/28326/2025 BLAPL/10037/2025	JITENDRA MALLICK VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	EOW,BHUBANESWAR /6 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000001/2023
39	D-BLAPL/28970/2025 BLAPL/10038/2025	DEBASISH PARIDA VS STATE OF ODISHA	VIVEKANANDA JENA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000007/2025
40	D-BLAPL/29221/2025 BLAPL/10039/2025	MANGULU MAJHI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /20 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000023/2025
41	D-BLAPL/28974/2025 BLAPL/10040/2025	RAJKISHORE SUNDARAY @ RAJAKISHORE SUNDARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 2ND A.D.J,KHURDA(Khordha) TR/0000031/2025
42	D-BLAPL/28977/2025 BLAPL/10041/2025	ATANU KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /168 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000062/2025
43	D-BLAPL/29100/2025 BLAPL/10042/2025	SAHADEBA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /48 /2021 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000022/2021
44	D-BLAPL/29230/2025 BLAPL/10043/2025	SHAIK @ SK.ZAKIR VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BERHAMPUR TOWN /307 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001995/2025
45	D-BLAPL/29105/2025 BLAPL/10044/2025	SUJIT NAIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BISOI /114 /2024 SPECIAL JUDGE,RAIRANGPUR(Mayurbh Spl/0000012/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/29107/2025 BLAPL/10045/2025	SILU ROULA @ GAJI @ SILU ROUL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /59 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000086/2025
47	D-BLAPL/29240/2025 BLAPL/10046/2025	ABHIJIT @ JITU @ ABHIJEET TAKRI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PAPADAHANDI /21 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000024/2025
48	D-BLAPL/29242/2025 BLAPL/10047/2025	ISWAR @ ISHWAR DIARI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /72 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000020/2024
49	D-BLAPL/29170/2025 BLAPL/10048/2025	AKSHAYA KAR @ TUTU VS STATE OF ODISHA	MAHES DAS VS	AUL /261 /2025 J.M.F.C,AUL(Kendrapara) GR/0000688/2025
50	D-BLAPL/29361/2025 BLAPL/10049/2025	PRITAM @ AMAN PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /165 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000575/2025
51	D-BLAPL/29180/2025 BLAPL/10050/2025	BIJU SETH VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /268 /2025 DISTRICT & SESSIONS JUDGE,BOLANGIR SC/0000061/2025
52	D-BLAPL/29593/2025 BLAPL/10051/2025	SUDARSAN SAHOO @ MUNA VS STATE OF ODISHA	KISHOR CHANDRA DAS VS	MAHILA P.S.(BBSR) /124 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001376/2024
53	D-BLAPL/29399/2025 BLAPL/10052/2025	MANOJ KUMAR SINGH VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BHARATPUR PS /462 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001434/2025
54	D-BLAPL/29070/2025 BLAPL/9988/2025	GOLAKHA KU. ROUT @ GOLEKH KUMAR ROUT @ PAPU VS STATE OF ODISHA	DASARATHI DASH VS	KHANDAGIRI P.S. /163 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000206/2025
55	D-BLAPL/29074/2025 BLAPL/9989/2025	SUDAYA KUMAR PARICHHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000025/2025
56	D-BLAPL/29078/2025 BLAPL/9990/2025	SURAJ DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000025/2025
57	D-BLAPL/29079/2025	GADADHAR PANDA	SANJIB KUMAR BHANJADEO	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9991/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000025/2025
58	D-BLAPL/29347/2025 BLAPL/9992/2025	KOUSHAL DHRUB VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000044/2025
59	D-BLAPL/29089/2025 BLAPL/9993/2025	GUPTA KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /139 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000114/2025
60	D-BLAPL/29097/2025 BLAPL/9994/2025	BIJAYA MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /333 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000166/2025
61	D-BLAPL/29137/2025 BLAPL/9995/2025	SAHADEB KARANGIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /17 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000073/2025
62	D-BLAPL/28036/2025 BLAPL/9996/2025	RAMAKRUSHNA SAGARIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /161 /2025 J.M.F.C.,MATHILI(Malkangiri) GR/0000160/2025
63	D-BLAPL/28844/2025 BLAPL/9997/2025	SUKESH KISAN VS STATE OF ODISHA	BANDANA MUNDRA VS	JHARSUGUDA /631 /2022 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000001/2023
64	D-BLAPL/28915/2025 BLAPL/9998/2025	SAGAR PARIDA @ SAGAR KUMAR PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /118 /2025 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000062/2025
65	D-BLAPL/29406/2025 BLAPL/9999/2025	DEBANANDA NIAL VS STATE OF ODISHA	ANITA SAHOO VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001032/2024
66	D-CMAPL/35408/2025 CMAPL/282/2025	SUSIL KUMAR SAHOO VS UNION OF INDIA	PRAFULLA KUMAR MAHAPATRA VS	// (//
67	D-CMP/34161/2025 CMP/1532/2025	SUBANESWAR KHANDAI VS SANTILATA SAHOO	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000024/2021
68	D-CMP/34812/2025 CMP/1533/2025	M/S. D.C. ROUTRAY AND PARTNER VS	TUSAR KUMAR MISHRA VS	// 1ST A.D.J., BHUBANESWAR(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/37605/2025 CMP/1534/2025	BHUBANESWARI GHOSH DEEPAK KUMAR BISWAL VS SACHI NAYAK	AMIT PRASAD BOSE VS	RFA/0000268/2022 // CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001066/2017
70	D-CMP/36622/2025 CMP/1535/2025	NABAKISHORE DHAL VS BAYANI DHAL	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000011/2024
71	D-CMP/37817/2025 CMP/1536/2025	JAGYASENI SAHU VS LAXMAN SAHU	GOKULANANDA SAHU VS	// A.D.J.,PADAMPUR(Bargarh) CMA/0000003/2022
72	D-CMP/37859/2025 CMP/1537/2025	DILLIP KUMAR BARIK VS NARAHARI BARIK	MANORANJAN MISHRA VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU Fao/0000118/2025
73	D-CMP/37331/2025 CMP/1538/2025	ASWINI KUMAR DASH VS NILESH KUMAR GHODASARA	VS	// DISTRICT & SESSIONS JUDGE,SAMBAL IA/0000001/2025
74	D-CMP/37746/2025 CMP/1539/2025	SAROJ KUMAR MISHRA VS BIJAYALAXMI KAR	KSHIROD KUMAR SAHOO VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000100/2021
75	D-CMP/37510/2025 CMP/1540/2025	JAGJIBAN PANDA @ JAGABANDHAN PANDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// CIVIL JUDGE(S.D.),KHARIAR(Nuapada) CS/0000116/2016
76	D-CMP/36569/2025 CMP/1541/2025	LOCHAN NAYAK VS RABINDRANATH BEHERA	BIBHUDHENDRA KUMAR RATH VS	// CIVIL JUDGE (JD)-JMFC, DAMPARA(Cut CS/0000029/2015
77	D-CMP/36550/2025 CMP/1542/2025	RAMESH CHANDRA SAHOO VS KAILASH CHANDRA SAHOO	DWARIKA PRASAD MOHANTY VS	// A.D.J.,ODAGAON(Nayagarh) RFA/0000014/2020
78	D-CMP/38833/2025 CMP/1543/2025	SUBASH CHANDRA NAIK VS SIRISH CHANDRA NAIK	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000199/2022
79	D-CMP/39205/2025 CMP/1544/2025	GIRIJA SANKAR MOHAPATRA VS BASANT KUMAR MOHAPATRA	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap IA/0000134/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/39232/2025 CMP/1545/2025	PRAVATI MOHANTY VS KANAKLATA MOHANTY	SAUGAT DASH VS	// ADDL CIVIL JUDGE(SD), BARIPADA(Ma CS/0000121/2017
81	D-CMP/39638/2025 CMP/1546/2025	PARESH CHANDRA PATRA VS SRIDHAR PATRA	NIRANJAN LENKA VS	// 2ND ADDL. CIVIL JUDGE (SD) BARIPAD IA/0000113/2025
82	D-CMP/38403/2025 CMP/1547/2025	JASODA PRADHAN VS SURENDRI PRADHAN	JULU KHANSAMA VS	// CIVIL JUDGE(SD), RAIRAKHOL(Sambalp TS/0000001/2017
83	D-CMP/38157/2025 CMP/1548/2025	DILIP KUMAR AGRAWAL @ BANKA VS KRISHNA CHANDRA AGRAWAL @ BANKA	SARATHI JYOTI MOHANTY VS	// CIVIL JUDGE (JD),BARGARH(Bargarh) CS/0000088/1998
84	D-CMP/39455/2025 CMP/1549/2025	GOPAL PATEL VS NABIN KUMAR SAHU	PABITRA KUMAR NAYAK VS	// CIVIL JUDGE (JD),JHARSUGUDA(Jharsug CS/0000052/2023
85	D-CMP/37856/2025 CMP/1550/2025	SANJAYA KUMAR LATH VS SHYAMADEVI PODDAR	SANTOSH KUMAR NANDA VS	// CIVIL JUDGE (JD),BARGARH(Bargarh) CS/0000159/2006
86	D-CONTC/35403/2025 CONTC/4454/2025	BINATI PANDA VS KALI PRASANNA MOHAPATRA,DIRECTOR HIGHER EDUCATION,ODISHA	ADV. VS	// () //
87	D-CONTC/35766/2025 CONTC/4455/2025	NALU BEHERA VS SALINI PANDIT,IFS	ADV. VS	// () //
88	D-CONTC/36187/2025 CONTC/4456/2025	NIRANJAN MISHRA VS BHABANA SAHU,BEO,AMBABHONA,BARAGARH	ADV. VS	// () //
89	D-CONTC/36191/2025 CONTC/4457/2025	LABANIDHAR KISAN VS SUJIT KUMAR LUHA,B.E.O,JUJOMURA,SAMBALPUR	ADV. VS	// () //
90	D-CONTC/36219/2025 CONTC/4458/2025	CHUDAMANI SABAR VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// () //
91	D-CONTC/36348/2025	NIRANJAN PANDA	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4459/2025	VS DEORANJAN KUMAR SINGH, IAS	VS	0 //
92	D-CONTC/36352/2025 CONTC/4460/2025	SANJAYA KUMAR MAHANTY VS ER. SURENDRA KU BEHERA, ADDL. CHIEF ENGNR.,RWSS CIRCLE,BBSR	ADV VS	// 0 //
93	D-CONTC/36457/2025 CONTC/4461/2025	DURGA PRASAD DASH VS B.PARAMESWARAN,IAS	BIREN SANKAR TRIPATHY VS	// 0 //
94	D-CONTC/36460/2025 CONTC/4462/2025	PURNA CHANDRA SINHA VS AUROBINDA PADHI,CHIEF ADMINISTRATOR,SRI JAGANNATH TEMPLE,PURI	PRASANNA KUMAR NAYAK VS	// 0 //
95	D-CONTC/36486/2025 CONTC/4463/2025	SIMANCHAL DAS VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
96	D-CONTC/36487/2025 CONTC/4464/2025	PRAMOD KUMAR TRIPATHY VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
97	D-CONTC/36488/2025 CONTC/4465/2025	NARENDRA KUMAR BARIK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
98	D-CONTC/36816/2025 CONTC/4466/2025	SHESADEV NAIK VS RANJIT BHOI,BEO,RAIRAKHOL,SAMBALPUR	ADV. VS	// 0 //
99	D-CONTC/36821/2025 CONTC/4467/2025	KSHETRABASI NAYAK VS RAGHURAM,IAS	ADV. VS	// 0 //
100	D-CONTC/37941/2025 CONTC/4468/2025	HARIHARA GIRI VS B.PARAMESWARAN,IAS	ADV. VS	// 0 //
101	D-CONTC/37947/2025 CONTC/4469/2025	PRAFULLA CHANDRA PATRA VS B.PARAMESWARAN,IAS	ADV. VS	// 0 //
102	D-CONTC/37949/2025 CONTC/4470/2025	BUDHURAM SINGH VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/39004/2025 CONTC/4471/2025	B.PARAMESWARAN,IAS NIRANJAN JENA VS GIRISH S.N SECY. P.R AND D.W DEPT.	ADV VS	// // ()
104	D-CONTC/39041/2025 CONTC/4472/2025	BIDYUTLATA DASH VS ASWATHI S, IAS	ADV VS	// // ()
105	D-CONTC/39056/2025 CONTC/4473/2025	AJAYA KUMAR RAY VS SHALINI PANDIT,COMMNR-CUM-SECY.,S AND ME DEPT., ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // ()
106	D-CONTC/38831/2025 CONTC/4474/2025	PRAFULLA KUMAR DASH VS PANCHANAN NAYAK,TAHASILDAR,PATTAMUNDAI,KENDRAPARA	RASHMIKANTA MAHALIK VS	// // ()
107	D-CONTC/32321/2025 CONTC/4475/2025	PRAMOD KUMAR SAHU VS ARAVIND AGARWAL,IAS	ADV. VS	// // ()
108	D-CONTC/36349/2025 CONTC/4476/2025	BIJAYALAXMI BARAL VS SARBESWAR JAL,TAHASILDAR,KOMNA,NUAPADA	GOKULA NANDA SAHU VS	// // ()
109	D-CONTC/36489/2025 CONTC/4477/2025	BIJAY KUMAR JENA VS SHALINI PANDIT,IAS	SUBHADUTTA ROURAY VS	// // ()
110	D-CONTC/36490/2025 CONTC/4478/2025	SANDHYARANI MOHAPATRA VS ARVIND AGRAWAL,SECY.,DEPT. OF HIGHER EDUCATION,ODISHA	ADV. VS	// // ()
111	D-CONTC/36504/2025 CONTC/4479/2025	LENIN KUMAR SAHU VS BHAGABAN BEHERA, IAS	ADV VS	// // ()
112	D-CONTC/36534/2025 CONTC/4480/2025	BIRENDRA KUMAR SINGH SAMANTA VS MANOJ AHUJA,IAS	ADV. VS	// // ()
113	D-CONTC/38012/2025 CONTC/4481/2025	BHAGIRATHI JENA VS SUDHANSU DWIBEDI,SUPDT. ENGNR. HIRAKUDA DAM CIRCLE,SAMBALPUR	ADV. VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/38228/2025 CONTC/4482/2025	CHITTA RANJAN MISHRA VS MRUTYUNJAY TRIPATHY,OAS	ADV. VS	// 0 //
115	D-CONTC/38738/2025 CONTC/4483/2025	M.PUJA VS ANANYA DAS,IAS	ADV. VS	// 0 //
116	D-CONTC/27097/2025 CONTC/4484/2025	GOPAL BAHADUR GURUM VS SRIDHAR NAYAK,SUPDT. ENGNR.,SOUTHERN CIRCLE, RURAL WORKS,SUNABEDA	ADV. VS	// 0 //
117	D-CONTC/28178/2025 CONTC/4485/2025	BANAMALI JENA VS BHUPENDRA SINGH POONIA,IAS	ADV VS	// 0 //
118	D-CONTC/35174/2025 CONTC/4486/2025	MURALIDHAR BEHERA VS ANU GARG,IAS	ADV. VS	// 0 //
119	D-CONTC/36196/2025 CONTC/4487/2025	SRINIBAS CHANDRA BHUYAN VS JAGABANDHU SAHU,DEO,BHADRAK	ADV. VS	// 0 //
120	D-CONTC/36575/2025 CONTC/4488/2025	M/S.KALINGA COMBINES PVT. LTD. VS D.PRASANTH KUMAR REDDY,MD,IDCO,BBSR,KHURDA	ADV. VS	// 0 //
121	D-CONTC/36620/2025 CONTC/4489/2025	NARENDRA NATH SATAPATHY VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //
122	D-CONTC/36815/2025 CONTC/4490/2025	JAYAKRISHNA BHOI VS RANJIT BHOI,BEO,RAIRAKHOLE,SAMBALPUR	ADV. VS	// 0 //
123	D-CONTC/38412/2025 CONTC/4491/2025	SUSHIL KUMAR MEHER VS SALINI PANDIT,IAS	ADV. VS	// 0 //
124	D-CONTC/38423/2025 CONTC/4492/2025	TANAY KUMAR NANDI VS DR.SUBHANKAR MOHAPATRA,COLLECTOR AND D.M,SUNDARGARH	ADV. VS	// 0 //
125	D-CONTC/39347/2025	RAJENDRA KUMAR DEEPA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4493/2025	VS JYOTI RANJAN MISHRA,IAS	VS	() //
126	D-CRLA/28349/2025 CRLA/1093/2025	AJIT KUMAR JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	DHAMNAGAR /184 /2017 A.D.J.,BHADRAK(Bhadrak) ST/0000251/2017
127	D-CRLA/29194/2025 CRLA/1094/2025	SOURINDRI HANS VS STATE OF ODISHA	SOUGAT DASH VS	HEMGIR /127 /2016 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000026/2017
128	D-CRLMC/29055/2025 CRLMC/3886/2025	KALIA @ TAPAS MALIK @ MALLIK VS STATE OF ODISHA	SATYABRATA DASH VS	KUAKHIA /236 /2017 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000108/2017
129	D-CRLMC/29076/2025 CRLMC/3887/2025	SIKA SUSANTA DORA VS STATE OF ODISHA	NETRANANDA BISWAL VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000020/2019
130	D-CRLMC/29103/2025 CRLMC/3888/2025	RATANLAL AGARWAL VS STATE OF ODISHA	SURAJ MOHANTY VS	BHAWANIPATNA TOWN /298 /2021 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000844/2021
131	D-CRLMC/29109/2025 CRLMC/3889/2025	RATANLAL AGARWAL VS STATE OF ODISHA	SURAJ MOHANTY VS	BHAWANIPATNA TOWN /299 /2021 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000845/2021
132	D-CRLMC/29211/2025 CRLMC/3890/2025	JAGA@ JAGANNATHA NAYAK @ JAGANNATH VS STATE OF ODISHA	KULDEEP MOHANTY VS	SECTOR-3 /153 /2018 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000088/2019
133	D-CRLMC/29273/2025 CRLMC/3891/2025	SANGEETA NARULA VS KUMAR DEEPAK NARULA	SAILAZA NANDAN DAS VS	AIR FIELD P.S. /141 /2014 J.M.F.C.,BHUBANESWAR(Khordha) CT/0002283/2014
134	D-CRLMC/29466/2025 CRLMC/3892/2025	SIDHARTHA KUMAR JENA VS HIMANSU SATHUA	RASHMI RANJAN MISHRA VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000102/2024
135	D-CRLMC/29428/2025 CRLMC/3893/2025	CHINMAY JANA VS STATE OF ODISHA	ANITA SAHOO VS	SAHADEV KHUNTA /63 /2017 S.D.J.M.,BALASORE(Baleshwar) CT/0000556/2017
136	D-CRLMC/25713/2025 CRLMC/3894/2025	RAMESH CHANDRA BEHERA VS	SHISHIR KUMAR SAMAL VS	CUTTACK VIGILANCE /24 /2016 SPL.JUDGE (VIG),CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/27667/2025 CRLMC/3895/2025	STATE OF ODISHA(VIG.) RANJAN KUMAR SAHOO VS STATE OF ODISHA(VIG.)	ANIRUDHA DAS VS	TR/0000013/2023 CUTTACK VIGILANCE /9 /2019 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000011/2019
138	D-CRLMC/29131/2025 CRLMC/3896/2025	SIDHANTA KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /90 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000137/2023
139	D-CRLMC/27503/2025 CRLMC/3897/2025	RABINDRA TARAI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PIPLI /443 /2023 J.M.F.C.,PIPLI(Puri) GR/0000700/2023
140	D-CRLMC/29379/2025 CRLMC/3898/2025	SAPHIRUDDIN@KATA KHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /545 /2024 J.M.F.C.,BHOGRAI(Baleshwar) MIS.CASE/0000011/2025
141	D-CRLMC/27963/2025 CRLMC/3899/2025	RAMESH BANGOLA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHARIAR /233 /2013 A.D.J.,NAWAPARA(Nuapada) ST/0000047/2016
142	D-CRLMC/29565/2025 CRLMC/3900/2025	ASHOK KUMAR SENAPATI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) ICC/0001156/2024
143	D-CRLMC/29390/2025 CRLMC/3901/2025	A.SATYA NARAYAN DORA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	/ /0 NYAYADHIKARI G.N. /J.M.F.C,SANAKH ICC/0000001/2020
144	D-CRLMC/27992/2025 CRLMC/3902/2025	PRIYABRAT PATNAIK VS STATE OF ODISHA	DEBASNAN DAS VS	MAHILA P.S. BUXIBAZAR /71 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000424/2025
145	D-CRLMC/28147/2025 CRLMC/3903/2025	M/S ORISSA RICE MILL PVT. LTD., JAJPUR VS SK.ILYAS ALI	NIRANJAN PANDA VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0006637/2013
146	D-CRLMC/28154/2025 CRLMC/3904/2025	ZAHID QUADRI KHAN @ JAHID KHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK TOWN /372 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001486/2025
147	D-CRLMC/28161/2025 CRLMC/3905/2025	AMIT NAYAK @ AMIT KUMAR NAYAK VS STATE OF ODISHA	KASHINATH PATTNAIK VS	MOHANA /27 /2012 J.M.F.C,MOHANA(Gajapati) GR/0000073/2012

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/28339/2025 CRLMC/3906/2025	BIKI@ARJIT@ABHIJIT PRADHAN VS STATE OF ODISHA	NILAKANTHA DAS VS	ANGUL SADAR PS /454 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000717/2024
149	D-CRLMC/29722/2025 CRLMC/3907/2025	SUSHREE SANGITA SAHOO VS STATE OF ODISHA	SEJAL NAYAK VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000701/2023
150	D-CRLMC/28359/2025 CRLMC/3908/2025	HARI SETHY @ KALIA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /285 /2021 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001485/2021
151	D-CRLMC/29081/2025 CRLMC/3909/2025	BINOD NAIK VS STATE OF ODISHA	PURNA CHANDRA DAS VS	JAGDALPUR /68 /2017 A.D.J.,PADAMPUR(Bargarh) CT/0000132/2017
152	D-CRLMC/29645/2025 CRLMC/3910/2025	GYANJIT NAYAK VS STATE OF ODISHA	MAHES DAS VS	LALBAG /150 /2002 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000940/2002
153	D-CRLMP/28567/2025 CRLMP/1248/2025	SULOCHANA SAHOO VS STATE OF ODISHA	UMAKANTA BARIK VS	BARAMBA /51 /2025 () //
154	D-CRLMP/27209/2025 CRLMP/1249/2025	PANCHANAN SETHI VS STATE OF ODISHA	SAILABALA JENA VS	/ /0 () //
155	D-CRLMP/28806/2025 CRLMP/1250/2025	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	CYBER CRIME AND ECO. OFFENCE, CU () //
156	D-CRLMP/28856/2025 CRLMP/1251/2025	SANDEEP KUMAR SWAIN@SANDEEP RANJAN SWAIN VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	/ /0 () //
157	D-CRLMP/29040/2025 CRLMP/1252/2025	HIMANSHU PATEL VS STATE OF ODISHA	BHOJARAJ SETH VS	SUNDARGARH TOWN /168 /2024 () //
158	D-CRLMP/28920/2025 CRLMP/1253/2025	PUJA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	/ /0 () //
159	D-CRLMP/28985/2025	JHANSI NAYAK	BISWAJIT PASAYAT	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1254/2025	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/28798/2025 CRLMP/1255/2025	KHETRABASI JENA VS STATE OF ODISHA	ABINASH ROUTRAY VS	KENDRAPARA SADAR /396 /2025 () //
161	D-CRLMP/28982/2025 CRLMP/1256/2025	RANJIT HERNNA @ HERANA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	DHARAMGARH /220 /2024 () //
162	D-CRLMP/26592/2025 CRLMP/1257/2025	SOURAV SEKHAR BEHERA VS STATE OF ODISHA		// () //
163	D-CRLMP/29052/2025 CRLMP/1258/2025	JAYADEV MISHRA VS NIRANJAN PRADHAN	MANAS RANJAN DHAL VS	KHARABEL NAGAR P.S. /170 /2013 () //
164	D-CRLREV/25216/2025 CRLREV/698/2025	KHAGAPATI NAYAK VS STATE OF ODISHA	SARBESWAR SAHU VS	JEYPORE MAHILA /6 /2012 SPL.JUDGE(VIG.),JEYPORE(Koraput) CRA/0000009/2013
165	D-CRLREV/26911/2025 CRLREV/699/2025	DEEPAK SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /7 /2025 J.M.F.C., KESINGA(Kalahandi) CT/0000007/2025
166	D-CRLREV/28191/2025 CRLREV/700/2025	MANDAKINI NAHAK VS STATE OF ODISHA	JYOTIKANT MOHAPATRA VS	PATTAPUR (DIGAPAHANDI) /570 /2023 NYAYADHIKARI G.N. /J.M.F.C,SANAKH GR/0000552/2023
167	D-CRLREV/28991/2025 CRLREV/701/2025	IFTEKHAR ASIF KHAN VS STATE OF ODISHA	RAKESH BEHERA VS	INFOCITY PS /263 /2023 3RD A.D.J., BHUBANESWAR(Khordha) CRMC/0000125/2025
168	D-CRLREV/29014/2025 CRLREV/702/2025	MANJULA JENA VS SUMITRA JENA	KARTIK CHANDRA TRIPATHY VS	//0 1ST A.D.J.,BERHAMPUR(Ganjam) CRA/0000075/2024
169	D-CRLREV/29071/2025 CRLREV/703/2025	N.PRAVAT@N.PRABHAT KUMAR CHOUDHURY @ PRABHAT KUMAR CHOUDHURY VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	AUL /63 /2024 J.M.F.C,AUL(Kendrapara) GR/0000094/2024
170	D-CRLREV/29095/2025 CRLREV/704/2025	CHUNILAL BHOWMIK VS	MALAYA KUMAR MISHRA VS	//0 2ND A.D.J.,ROURKELA(Sundargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLREV/26669/2025 CRLREV/705/2025	PRAMOD KUMAR JENA PINAK BHUSAN MISHRA VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAIAK VS	CRA/0000005/2018 CUTTACK VIGILANCE /47 /2016 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000006/2024
172	D-CRP/39639/2025 CRP/40/2025	JAJNESWAR KHUNTIA VS PRAGYA PRIYADARSINI SWAIN	DEBAKANTA MOHANTY VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0000325/2024
173	D-EXP/36836/2025 EXP/28/2025	MAA SANTOSHI GROUP HOUSING SOCIETY, CUTTACK VS CUTTACK MUNICIPAL CORPORATION, CUTTACK	SAIBRATA RATH VS	// ()
174	D-JCRLA/29308/2025 JCRLA/166/2025	RINKU@SURENDRA SETHI VS STATE OF ODISHA	ADV. VS	THAKURGARH /24 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000012/2021
175	D-JCRLA/29310/2025 JCRLA/167/2025	BIJAY PRADHAN VS STATE OF ODISHA	ADV. VS	GURUDIJHATIA /5 /2023 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000005/2023
176	D-JCRLA/29312/2025 JCRLA/168/2025	RAUTA PURTY VS STATE OF ODISHA	ADV. VS	SARAT /4 /2023 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000013/2023
177	D-JCRLA/29313/2025 JCRLA/169/2025	RUHIA@JITEN MURMU VS STATE OF ODISHA	ADV. VS	RASGOBINDPUR /262 /2021 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000143/2021
178	D-JCRLA/29314/2025 JCRLA/170/2025	SALE@SHOLE HANSDAH VS STATE OF ODISHA	ADV. VS	BADSAHI /124 /2018 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000027/2019
179	D-MACA/38535/2025 MACA/1058/2025	SACHITRA DAS VS SUJIT MANOHAR DAS	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000277/2018
180	D-MACA/38935/2025 MACA/1059/2025	ASMA BIBI VS RABINARAYAN DAS	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000251/2015
181	D-MACA/38939/2025 MACA/1060/2025	PUSPALATA PANDA VS MADHUSMITA SWAIN	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000282/2016

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MACA/39474/2025 MACA/1061/2025	SANJUKTA SWAIN VS ASIT DEHURY	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000134/2023
183	D-MACA/39154/2025 MACA/1062/2025	SUMATI SAHU VS BUDDPU BHAGIRATHI RAO	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000130/2022
184	D-MACA/39152/2025 MACA/1063/2025	PRASANT KUMAR SAHU VS BUDDPU BHAGIRATHI RAO	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000052/2022
185	D-MACA/39159/2025 MACA/1064/2025	GOPINATH HANTAL @ GOPI HANTAL VS JYOTIMAYI SAHOO	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000317/2017
186	D-MACA/27465/2025 MACA/1065/2025	THE LEGAL MANAGER NEW INDIA ASSURANCE COMPANY LTD.,BALASORE VS SAMBARI MOHANTA	RAMANI RANJAN MOHANTY VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000118/2023
187	D-MACA/39158/2025 MACA/1066/2025	PRASAN KUMAR MANDAL VS BUDDPU BHAGIRATHI RAO	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000136/2022
188	D-MATA/37512/2025 MATA/366/2025	SHREYA MISHRA VS BIJAN SARANGI	NIRANJAN LENKA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000061/2023
189	D-RPFAM/37301/2025 RPFAM/286/2025	PRABIR KUMAR PALEI VS SABITRI BARIK	LALITENDU BHUYAN VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000083/2021
190	D-RPFAM/26575/2025 RPFAM/287/2025	DURBADAL GUPTA VS LILIMA GUPTA	SANTOSH KUMAR BEHERA VS	// JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000062/2022
191	D-RPFAM/36879/2025 RPFAM/288/2025	RAKESH KUMAR PRUSTY VS PRITIMAYEE PRUSTY	AMIYA KUMAR MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000240/2024
192	D-RSA/39508/2025 RSA/478/2025	JOGENDRA BEHERA VS ASHOKA ROUT	SANJEEV UDGATA VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000095/2024
193	D-RSA/36963/2025	INDUMATI CHOUDHURY	RABINDRA KUMAR SAHOO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/479/2025	VS	VS	A.D.J,PHULBANI(Kandhamal)
194	D-RSA/31895/2025	ANIL KUMAR BEHERA	SRINIBASH SATAPATHY	RFA/0000008/2011
	RSA/480/2025	SUKALATA SAHOO	VS	//
195	D-TRP(C)/38949/2025	RANCHANA SAHOO	SUBASH CHANDRA PRADHAN	A.D.J.,KENDRAPARA(Kendrapara)
	TRP(C)/349/2025	BIKASH RANJAN SAHOO	VS	RFA/0000071/2015
196	D-TRP(C)/38896/2025	ANITA SAHOO	RITURANJAN CHHOTARAY	//
	TRP(C)/350/2025	SAUDAMINI BEHERA	VS	JUDGE, FAMILY COURT, SAMBALPUR
197	D-TRPCRL/29178/2025	ACHYUTA BEHERA	SUBASH CHANDRA PRADHAN	CP/0000059/2025
	TRPCRL/91/2025	CHANCHALA SAHOO	VS	//
198	D-WA/22203/2025	ANITA SAHOO	VS	JUDGE FAMILY COURT,PURI(Puri)
	WA/1556/2025	BINOD KUMAR SINGH	AJIT KUMAR TRIPATHY	CP/0000370/2023
199	D-WA/38670/2025	ODISHA STATE HOUSING BOARD,BBSR	VS	//
	WA/1557/2025	MOHAN CHANDRA MOHAKUD	SOURAV SUMAN BHUYAN	DV M.C./0000019/2025
200	D-WA/38675/2025	STATE OF ODISHA	VS	//
	WA/1558/2025	BAIDHAR BEHERA	SHYAM SUNDAR CHHUALSINGH	//
201	D-WA/35770/2025	STATE OF ODISHA	VS	//
	WA/1559/2025	SOUMYA RANJAN DASH	KUNAL KUMAR SWAIN	//
202	D-WA/38997/2025	STATE OF ODISHA	VS	//
	WA/1560/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
203	D-WP(C)/37925/2025	ARATI RAY	VS	//
	WP(C)/27083/2025	SHASHANKA SHEKHAR JENA	SUBHASREE MOHANTY	//
204	D-WP(C)/38649/2025	STATE OF ODISHA	VS	//
	WP(C)/27084/2025	ASHOK KUMAR KULIHA	SANJAY KUMAR PATRA	//
		VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/37930/2025 WP(C)/27085/2025	STATE OF ODISHA BALARAM SETHI VS	SUBHASREE MOHANTY VS	// // ()
206	D-WP(C)/38652/2025 WP(C)/27086/2025	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	SANJAY KUMAR PATRA VS	// // ()
207	D-WP(C)/37940/2025 WP(C)/27087/2025	STATE OF ODISHA SAROJ KUMAR PRADHAN VS	SOUENDRA KUMAR NAYAK VS	// // ()
208	D-WP(C)/39061/2025 WP(C)/27088/2025	THE CHIEF COMNR CGST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR BHAGYALAXMI DAS VS	ABHILASH MISHRA VS	// // ()
209	D-WP(C)/37486/2025 WP(C)/27089/2025	STATE OF ODISHA MAA SUBHADRA AANCHALIKA MANCHA, BHEDABAHAL, BHEDABAHAL GP, SADAR BLOCK, SUNDARIGARH	ABHILASH MISHRA VS	// // ()
210	D-WP(C)/37553/2025 WP(C)/27090/2025	STATE OF ODISHA KESARIPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS	BHARAT CHANDRA PANDA VS	// // ()
211	D-WP(C)/38160/2025 WP(C)/27091/2025	STATE OF ODISHA AJIT KUMAR MALLIK VS	SANTOSH KUMAR MOHAPATRA VS	// // ()
212	D-WP(C)/38161/2025 WP(C)/27092/2025	STATE OF ODISHA DEEPAK AGRAWAL VS	SANTOSH KUMAR MOHAPATRA VS	// // ()
213	D-WP(C)/38163/2025 WP(C)/27093/2025	STATE OF ODISHA BHASKAR BEHERA VS	SANTOSH KUMAR MOHAPATRA VS	// // ()
214	D-WP(C)/38784/2025 WP(C)/27094/2025	STATE OF ODISHA BAKU GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // ()
215	D-WP(C)/38491/2025 WP(C)/27095/2025	STATE OF ODISHA SUKANTA DAS VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/37282/2025 WP(C)/27096/2025	BHEDABAHAL GPLF, SADAR BLOCK, SUNDARGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
217	D-WP(C)/38788/2025 WP(C)/27097/2025	BADAKHARAPADA GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
218	D-WP(C)/37483/2025 WP(C)/27098/2025	CLF AMASARANGA 2, MAJGIPARA GP, SADAR BLOCK, SUNDARGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
219	D-WP(C)/38791/2025 WP(C)/27099/2025	MAA HARACHANDI SANGHA, BINDANA GPLF, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
220	D-WP(C)/39089/2025 WP(C)/27100/2025	GIRISH KUMAR DASH VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
221	D-WP(C)/37945/2025 WP(C)/27101/2025	CHAITANYA SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
222	D-WP(C)/38095/2025 WP(C)/27102/2025	SRI RAM CHANDRA SENAPATI VS COLLECTOR-CUM-AUTHORIZED OFFICER, KHURDA	AMLAN SHAKTI PAUL VS	// 0 //
223	D-WP(C)/37618/2025 WP(C)/27103/2025	HARIHARAPUR, GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
224	D-WP(C)/37985/2025 WP(C)/27104/2025	AJAYA KUMAR NAYAK VS STATE OF ODISHA	PRADIPTA KUMAR BASANTIA VS	// 0 //
225	D-WP(C)/37742/2025 WP(C)/27105/2025	AJAYA KUMAR PANDA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
226	D-WP(C)/39321/2025 WP(C)/27106/2025	JYOTI RANJAN PATTNAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
227	D-WP(C)/38196/2025	TANRA GRAM PANACHAYAT LEVEL FEDERATION, JAGATSINGHPUR	AKSHAYA KUMAR PANDEY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27107/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/37923/2025 WP(C)/27108/2025	NAMITA BEHERA VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
229	D-WP(C)/39329/2025 WP(C)/27109/2025	ARUN KUMAR MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
230	D-WP(C)/38158/2025 WP(C)/27110/2025	PRIYAMBADA DASH VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
231	D-WP(C)/39387/2025 WP(C)/27111/2025	SATYANARAYAN PANDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
232	D-WP(C)/38112/2025 WP(C)/27112/2025	NIRANJAN MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
233	D-WP(C)/38425/2025 WP(C)/27113/2025	MANJULATA NAYAK VS STATE OF ODISHA	SISIRA PANIGRAHI VS	// 0 //
234	D-WP(C)/39640/2025 WP(C)/27114/2025	BINO MATHEW VS UNION OF INDIA	MITHUN DAS VS	// 0 //
235	D-WP(C)/38427/2025 WP(C)/27115/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
236	D-WP(C)/39636/2025 WP(C)/27116/2025	MALAYA DAS VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
237	D-WP(C)/38910/2025 WP(C)/27117/2025	SIBA MALLICK VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
238	D-WP(C)/39294/2025 WP(C)/27118/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD, BARGARH VS	BAIDHAR SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/37799/2025 WP(C)/27119/2025	LOKANATH PANI SUBHADRA SAHOO VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// // 0 //
240	D-WP(C)/39096/2025 WP(C)/27120/2025	DILLIP KUMAR SAHU VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
241	D-WP(C)/37565/2025 WP(C)/27121/2025	BARASAHU GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
242	D-WP(C)/39325/2025 WP(C)/27122/2025	SUBHRANSHU SEKHAR NAYAK VS STATE OF ODISHA	SAI SUMAN VS	// 0 //
243	D-WP(C)/39449/2025 WP(C)/27123/2025	KHUDIA MAHAKUL VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
244	D-WP(C)/37622/2025 WP(C)/27124/2025	KORAPITHA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
245	D-WP(C)/38208/2025 WP(C)/27125/2025	DHARADHARPUR GRAM PANACHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
246	D-WP(C)/39135/2025 WP(C)/27126/2025	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	// 0 //
247	D-WP(C)/37628/2025 WP(C)/27127/2025	GOUDAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
248	D-WP(C)/39490/2025 WP(C)/27128/2025	DR.DEBENDRA NARAYAN PATRI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
249	D-WP(C)/38941/2025 WP(C)/27129/2025	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/37732/2025 WP(C)/27130/2025	MANOJ KUMAR MAHANANDIA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
251	D-WP(C)/39503/2025 WP(C)/27131/2025	P.C.COLLEGE OF NURSING, PURI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
252	D-WP(C)/39523/2025 WP(C)/27132/2025	P.C.COLLEGE OF NURSING, PURI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
253	D-WP(C)/38236/2025 WP(C)/27133/2025	PRAMOD KUMAR PATTNAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
254	D-WP(C)/38632/2025 WP(C)/27134/2025	DOKI LAXMINARAYAN SUBUDHI VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
255	D-WP(C)/37736/2025 WP(C)/27135/2025	MAA KANTIMANGALA MAHILA MAHASANGHA, NAYANANDA VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
256	D-WP(C)/39518/2025 WP(C)/27136/2025	GRAMYAPRAVA SCHOOL OF NURSING, PURI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
257	D-WP(C)/36161/2025 WP(C)/27137/2025	ADWAIT KUMAR PATTNAIK VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
258	D-WP(C)/36406/2025 WP(C)/27138/2025	BENUDHAR NAYAK VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
259	D-WP(C)/39211/2025 WP(C)/27139/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
260	D-WP(C)/38276/2025 WP(C)/27140/2025	BIDYADHARPUR GRAM PANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
261	D-WP(C)/38243/2025	BANGRA GRAM PANCHAYAT SATRIYA MAHASANGHA, JAJPUR	RAJIV KUMAR MAHANTA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27141/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/39343/2025 WP(C)/27142/2025	SANTILATA BISWAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
263	D-WP(C)/39484/2025 WP(C)/27143/2025	M/S V S AGROTECH,CTC VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
264	D-WP(C)/33787/2025 WP(C)/27144/2025	BHASKAR PANIGRAHI VS STATE OF ORISSA	PRATIK DASH VS	// 0 //
265	D-WP(C)/39345/2025 WP(C)/27145/2025	LALITA KUMARI MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
266	D-WP(C)/36414/2025 WP(C)/27146/2025	KALAKAR PRADHAN VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BOARD OF REVENUE, ODISHA, CUTTACK	PRASHANTA KUMAR DAS VS	// 0 //
267	D-WP(C)/39088/2025 WP(C)/27147/2025	SANKAR PRASAD MOHAPATRA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
268	D-WP(C)/37398/2025 WP(C)/27148/2025	KUMBHARAPADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
269	D-WP(C)/37392/2025 WP(C)/27149/2025	BENAGADIA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
270	D-WP(C)/37402/2025 WP(C)/27150/2025	RAYAT DHOLAMARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
271	D-WP(C)/38203/2025 WP(C)/27151/2025	SADEIPUR GRAM PANCHAYAT LEVEL FEDERATION, SADEIPUR, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
272	D-WP(C)/37579/2025 WP(C)/27152/2025	SARADHAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/39383/2025 WP(C)/27153/2025	STATE OF ODISHA KUSHA RANJAN DASH VS	PREMANANDA MOHANTY VS	// // 0
274	D-WP(C)/37550/2025 WP(C)/27154/2025	STATE OF ODISHA BHALIADIHI GRAM PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
275	D-WP(C)/37760/2025 WP(C)/27155/2025	STATE OF ODISHA PRABHANJAN SATPATHY VS	MANOJA KUMAR KHUNTIA VS	// // 0
276	D-WP(C)/38962/2025 WP(C)/27156/2025	STATE OF ODISHA SEMALA GPLF, NABARANGPUR VS	BISWARANJAN MAHARATHA VS	// // 0
277	D-WP(C)/38963/2025 WP(C)/27157/2025	STATE OF ODISHA BURJA G.P.L.F., NABARANGPUR VS	BISWARANJAN MAHARATHA VS	// // 0
278	D-WP(C)/37804/2025 WP(C)/27158/2025	STATE OF ODISHA DHANESWAR PADHI VS	SRIKANTA KU. NATH VS	// // 0
279	D-WP(C)/38205/2025 WP(C)/27159/2025	COLLECTOR CUM DIST.MAGISTRATE, DHENKANAL PURANAODAPADA GRAM PANACHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS	AKSHAYA KUMAR PANDEY VS	// // 0
280	D-WP(C)/39003/2025 WP(C)/27160/2025	STATE OF ODISHA PRAHALLAD KUMAR SAHU VS	TUSHAR KANTA NAYAK VS	// // 0
281	D-WP(C)/38166/2025 WP(C)/27161/2025	STATE OF ODISHA SK.HARUN VS	SANTOSH KUMAR MOHAPATRA VS	// // 0
282	D-WP(C)/38206/2025 WP(C)/27162/2025	STATE OF ODISHA JAGANNATHPUR GRAM PANCHAYAT LEVEL FEDERATION, JAGANNATHPUR, JAGANNATHPUR VS	AKSHAYA KUMAR PANDEY VS	// // 0
283	D-WP(C)/39206/2025 WP(C)/27163/2025	STATE OF ODISHA USHARANI SHIL VS UNION BANK OF INDIA	MAHESWAR MOHANTY VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/38189/2025 WP(C)/27164/2025	PURUNABASANTA GRAM PANACHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
285	D-WP(C)/39015/2025 WP(C)/27165/2025	BALABHADRA PRUSTY VS UNION OF INDIA	DEBASIS SAHOO VS	// 0 //
286	D-WP(C)/38291/2025 WP(C)/27166/2025	TARIKUNDA GRAM PANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
287	D-WP(C)/38301/2025 WP(C)/27167/2025	RAGHUNATHPUR GRAM PANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
288	D-WP(C)/39201/2025 WP(C)/27168/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
289	D-WP(C)/39642/2025 WP(C)/27169/2025	SUBRATA KUMAR MANDAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
290	D-WP(C)/39632/2025 WP(C)/27170/2025	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
291	D-WP(C)/39479/2025 WP(C)/27171/2025	KIRAN CHANDRA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
292	D-WP(C)/39528/2025 WP(C)/27172/2025	KABIRAJ PRADHAN VS THE ODISHA STATE BAR COUNCIL, CUTTACK	KSHIROD KUMAR ROUT VS	// 0 //
293	D-WP(C)/39633/2025 WP(C)/27173/2025	RANJIT SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
294	D-WP(C)/39634/2025 WP(C)/27174/2025	M/S SIDHARTHA TRADERS, CUTTACK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
295	D-WP(C)/39480/2025	NIRANJAN MALIK	PRAMODA KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27175/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/37276/2025 WP(C)/27176/2025	SRIKANTA SETHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
297	D-WP(C)/38121/2025 WP(C)/27177/2025	SHIBA JYOTI GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
298	D-WP(C)/39482/2025 WP(C)/27178/2025	PRAFULLA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
299	D-WP(C)/38394/2025 WP(C)/27179/2025	SABITRI SETHI VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
300	D-WP(C)/38031/2025 WP(C)/27180/2025	SHALOM DIGAL VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
301	D-WP(C)/38599/2025 WP(C)/27181/2025	SWARNAPRAVA RATH VS DEBASIS PATI	ANAND PRAKASH DAS VS	// 0 //
302	D-WP(C)/39590/2025 WP(C)/27182/2025	DIKSHIT KUMAR ROUT VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
303	D-WP(C)/39607/2025 WP(C)/27183/2025	KISHOR KUMAR SAHU VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
304	D-WP(C)/38753/2025 WP(C)/27184/2025	ANIL KUMAR CHOUDHURY VS PRINCIPAL SECRETARY TO GOVERNMENT, SPORTS AND YOUTH SERVICES DEPTT.	KISHORE KUMAR MISHRA VS	// 0 //
305	D-WP(C)/38776/2025 WP(C)/27185/2025	ANDARASINGH GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
306	D-WP(C)/39476/2025 WP(C)/27186/2025	SRUSTIDHAR PATRA VS	PRAKASH KUMAR MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/38780/2025 WP(C)/27187/2025	STATE OF ODISHA BADAL MINLANA MAHASANGHA, BADAL GPLF, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
308	D-WP(C)/32409/2025 WP(C)/27188/2025	STATE OF ODISHA GAYADHAR SAMAL VS	DIBYARANJAN BEHERA VS	// // 0
309	D-WP(C)/39209/2025 WP(C)/27189/2025	STATE OF ODISHA SAGAR BEHERA VS	DR. BINODA KUMAR MISHRA VS	// // 0
310	D-WP(C)/39047/2025 WP(C)/27190/2025	STATE OF ODISHA SK.MATLUB ALI VS	SATYA RANJAN MULIA VS	// // 0
311	D-WP(C)/39461/2025 WP(C)/27191/2025	STATE OF ODISHA BIRABHADRA MAHANA VS	ALOK KUMAR PANDA VS	// // 0
312	D-WP(C)/38133/2025 WP(C)/27192/2025	STATE OF ODISHA JAYAGURU DAS @ DASH VS	ABHILASH MISHRA VS	// // 0
313	D-WP(C)/39367/2025 WP(C)/27193/2025	STATE OF ODISHA DROUPADI PRADHAN VS	SUNIL KUMAR PANDA VS	// // 0
314	D-WP(C)/39471/2025 WP(C)/27194/2025	THE STATE OF ODISHA M/S MAA TARA TARINI STEELS, GANJAM VS	MANAS RANJAN DHAL VS	// // 0
315	D-WP(C)/38003/2025 WP(C)/27195/2025	THE STATE BANK OF INDIA GIRISH CHANDRA PRADHAN VS	SIDHESWAR MALLIK VS	// // 0
316	D-WP(C)/39214/2025 WP(C)/27196/2025	STATE OF ODISHA B.JAGANNATH RAO VS	DR. BINODA KUMAR MISHRA VS	// // 0
317	D-WP(C)/35785/2025 WP(C)/27197/2025	STATE OF ODISHA PRIYABRATA AMIYA RANJAN MOHANTY VS	BHAGABAN BEHERA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/38130/2025 WP(C)/27198/2025	M/S RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
319	D-WP(C)/39692/2025 WP(C)/27199/2025	SANDEEP KUMAR MALLA VS COLLECTOR, CUTTACK	ARUN KUMAR DAS VS	// 0 //
320	D-WP(C)/38140/2025 WP(C)/27200/2025	SAROJ KUMAR PAIKARAY VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
321	D-WP(C)/39716/2025 WP(C)/27201/2025	BAPUSRI BIKASH NARAYAN DAS VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
322	D-WP(C)/39741/2025 WP(C)/27202/2025	RAMAKANTA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
323	D-WP(C)/39550/2025 WP(C)/27203/2025	M/S J.K.PAPER LTD, RAYAGADA VS THE PRESIDING OFFICER, KORAPUT	NITISH KUMAR MISHRA VS	// 0 //
324	D-WP(C)/38968/2025 WP(C)/27204/2025	BADABARADI GPLF, NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
325	D-WP(C)/39695/2025 WP(C)/27205/2025	AKSHAYA KUMAR BEURA @ AKHAYA KUMAR BEHURA VS COLLECTOR, CUTTACK	ARUN KUMAR DAS VS	// 0 //
326	D-WP(C)/39647/2025 WP(C)/27206/2025	ANJULATA MOHAPATRA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
327	D-WP(C)/39079/2025 WP(C)/27207/2025	RAJIB KUMAR NAYAK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
328	D-WP(C)/38965/2025 WP(C)/27208/2025	SAKTI SIKHA ZILLA STARIYA MAHASANGHA, NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
329	D-WP(C)/39315/2025	DHARMENDRA PRADHAN	JYOTIRMAYA SAHOO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27209/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/39312/2025 WP(C)/27210/2025	SUJATA BHUYAN VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //
331	D-WP(C)/39349/2025 WP(C)/27211/2025	DILESWAR PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
332	D-WP(C)/39192/2025 WP(C)/27212/2025	M/S JAGANNATHDHAM SUPER STRUCTURES PVT LTD., BBSR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), BBSR	KAJAL SAHOO VS	// 0 //
333	D-WP(C)/36419/2025 WP(C)/27213/2025	KALAKAR PRADHAN VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BOARD OF REVENUE, ODISHA, CUTTACK	PRASHANTA KUMAR DAS VS	// 0 //
334	D-WP(C)/37430/2025 WP(C)/27214/2025	BADABANAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
335	D-WP(C)/38178/2025 WP(C)/27215/2025	DHARANIDHAR MISHRA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
336	D-WP(C)/38120/2025 WP(C)/27216/2025	M/S RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
337	D-WP(C)/39360/2025 WP(C)/27217/2025	CHAKRADHARPUR PANCHAYAT MAHASANGA, JAJPUR VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// 0 //
338	D-WP(C)/36556/2025 WP(C)/27218/2025	SUBRAT RAY VS STATE OF ODISHA	SANJIB RAY VS	// 0 //
339	D-WP(C)/39287/2025 WP(C)/27219/2025	NARAHARI BISHOYI @ BISOI VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
340	D-WP(C)/38193/2025 WP(C)/27220/2025	JAYASOLE GRAM PANACHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS	AKSHAYA KUMAR PANDEY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/39430/2025 WP(C)/27221/2025	STATE OF ODISHA LIKU BEHERA VS UNION OF INDIA	OM SWARUP VS	// // 0 //
342	D-WP(C)/39132/2025 WP(C)/27222/2025	DHANURDHAR TARINI VS STATE OF ODISHA	CHOUDHURY BINGYANSIS MOHAPATRA VS	// 0 //
343	D-WP(C)/38210/2025 WP(C)/27223/2025	ADHEIKUL GRAM PANCHAYAT LEVEL FEDERATION, ADHEIKUL, JAGATSINGHPURAKSHAYA KUMAR PANDEY VS STATE OF ODISHA	VS	// 0 //
344	D-WP(C)/39594/2025 WP(C)/27224/2025	MANORANJAN MALLIK VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
345	D-WP(C)/39597/2025 WP(C)/27225/2025	HARE KRUSHNA BISOI VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
346	D-WP(C)/38216/2025 WP(C)/27226/2025	BARAGOLA GRAM PANACHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
347	D-WP(C)/39602/2025 WP(C)/27227/2025	ARAVINDA BEHERA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
348	D-WP(C)/38861/2025 WP(C)/27228/2025	AJAYA KUMAR BARIK VS STATE OF ODISHA	VS	// 0 //
349	D-WP(C)/39128/2025 WP(C)/27229/2025	R. KRISHNA SETHI VS STATE OF ODISHA	CHOUDHURY BINGYANSIS MOHAPATRA VS	// 0 //
350	D-WP(C)/36639/2025 WP(C)/27230/2025	PRANATI SENAPATI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
351	D-WP(C)/39129/2025 WP(C)/27231/2025	SUBINDRA PRADHAN VS STATE OF ODISHA	CHOUDHURY BINGYANSIS MOHAPATRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/38879/2025 WP(C)/27232/2025	JOGENDRA MALLIK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
353	D-WP(C)/39239/2025 WP(C)/27233/2025	ALOK PANDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
354	D-WP(C)/39739/2025 WP(C)/27234/2025	UMESH CHANDRA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
355	D-WP(C)/39266/2025 WP(C)/27235/2025	JAYA MAA CHANDI SHG,TURLA,BALANGIR VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
356	D-WP(C)/38907/2025 WP(C)/27236/2025	SANJAY NAYAK VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
357	D-WP(C)/38883/2025 WP(C)/27237/2025	CHITRANJAN PAHADASINGH VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
358	D-WP(C)/39265/2025 WP(C)/27238/2025	SHAKTI SANCHAYIKA MAHASANGH, BALANGIR VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
359	D-WP(C)/38611/2025 WP(C)/27239/2025	DOLAGOBINDA SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
360	D-WP(C)/39512/2025 WP(C)/27240/2025	KEDARPUR PANCHAYAT STARYA SANGHA, BALASORE VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
361	D-WP(C)/37833/2025 WP(C)/27241/2025	ASHOK KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
362	D-WP(C)/39504/2025 WP(C)/27242/2025	SINGAKHUNTA GRAM PANCHAYT LEVEL FEDERATION SANGHA, BALASORE VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
363	D-WP(C)/39395/2025	KUMAR PRATIK	DHANANJAYA MUND	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27243/2025	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/39516/2025 WP(C)/27244/2025	NISCHINTAPUR PANCHAYAT LEVEL FEDERATION SANGHA, BALASORE VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// () //
365	D-WP(C)/39676/2025 WP(C)/27245/2025	SARFUDDIN KHAN VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// () //
366	D-WP(C)/39031/2025 WP(C)/27246/2025	NITAI JENA @ NITYA NANDA JENA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// () //
367	D-WP(C)/39522/2025 WP(C)/27247/2025	MANIPUR PANCHAYAT LEVEL FEDERATION SANGHA, BALASORE VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// () //
368	D-WP(C)/39342/2025 WP(C)/27248/2025	MITHILA LAHAJAJ @ GOUD VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //
369	D-WP(C)/39567/2025 WP(C)/27249/2025	JYOTIRMAYEE BLOCK FEDERATION, BHADRAK VS STATE OF ODISHA	AMRITA MISHRA VS	// () //
370	D-WP(C)/38866/2025 WP(C)/27250/2025	MINATILATA MAHAPATRA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// () //
371	D-WPCRL/29087/2025 WPCRL/134/2025	SARITA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	JANKIA P.S. /297 /2025 () //
372	D-WPCRL/27069/2025 WPCRL/135/2025	TIKINA PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	//0 () //
373	D-ABLAPL/29189/2025 ABLAPL/11327/2025	PRABHATA KUMAR NAHAK @ KUNA NAHAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /229 /2025 () //
374	D-ABLAPL/29101/2025 ABLAPL/11328/2025	ASHOK MOHARANA @ ASHOK LENKA VS	CHHABI BEHERA VS	CHOUDWAR /550 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/29102/2025 ABLAPL/11329/2025	STATE OF ODISHA S. KRISHNA REDDY @ SINIPINI KRISHNA REDDY VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /209 /2025 ()
376	D-ABLAPL/29238/2025 ABLAPL/11330/2025	STATE OF ODISHA GULSAN EKKA VS	KULDEEP MOHANTY VS	// BANDOMUNDA /179 /2025 ()
377	D-ABLAPL/29241/2025 ABLAPL/11331/2025	STATE OF ODISHA NABAKISHOR @ NABAKISHORE BAG VS	BISWAJIT NAYAK VS	// BINIKA /226 /2022 ()
378	D-ABLAPL/29243/2025 ABLAPL/11332/2025	STATE OF ODISHA ABHIJIT @ AVIJIT KANUNGO VS	SUMANTA MALIK VS	// JAJPUR ROAD /514 /2025 ()
379	D-ABLAPL/29113/2025 ABLAPL/11333/2025	STATE OF ODISHA SARAT CHANDRA PRADHAN @ SARAT PRADHAN VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /188 /2025 ()
380	D-ABLAPL/26944/2025 ABLAPL/11334/2025	STATE OF ODISHA KARTIK RAM RATHIYA KUANR VS	SWARAJ PATEL VS	// HEMGIR /522 /2024 ()
381	D-ABLAPL/28812/2025 ABLAPL/11335/2025	STATE OF ODISHA INDUBHUSAN DAS VS	SUSANTA KUMAR LENKA VS	// PARADEEP LOCK /285 /2025 ()
382	D-ABLAPL/29257/2025 ABLAPL/11336/2025	STATE OF ODISHA SHAIKH BADRUJAMA VS	DEVAPUTRA DIVYA JEEVAN MISHRA VS	// PARADEEP /232 /2025 ()
383	D-ABLAPL/28947/2025 ABLAPL/11337/2025	STATE OF ODISHA SUBHAM BEHERA VS	PRINCEPEE RAY VS	// SEA BEACH /225 /2025 ()
384	D-ABLAPL/29259/2025 ABLAPL/11338/2025	STATE OF ODISHA CHIKU NAIK VS	JUDHISTHIR SAHOO VS	// JAGANNATHA PRASAD /280 /2025 ()
385	D-ABLAPL/29073/2025 ABLAPL/11339/2025	STATE OF ODISHA ANUPAM PATNAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /417 /2023 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/29282/2025 ABLAPL/11340/2025	DEBASISH NAYAK VS STATE OF ODISHA	NALINI KANTA SAHOO VS	TIRTOL /481 /2025 () //
387	D-ABLAPL/29142/2025 ABLAPL/11341/2025	DUSMANTA BEHERA @ SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /412 /2025 () //
388	D-ABLAPL/29261/2025 ABLAPL/11342/2025	MIHIR RANJAN SAHOO VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	CAPITAL P.S. /381 /2024 () //
389	D-ABLAPL/29262/2025 ABLAPL/11343/2025	SK ZAFAR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PURUNABAZAR /202 /2025 () //
390	D-ABLAPL/29156/2025 ABLAPL/11344/2025	MANAS RANA @ MANAS KUMAR RANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /333 /2025 () //
391	D-ABLAPL/29160/2025 ABLAPL/11345/2025	SATYABHAMA MUDULI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	UDALA /353 /2025 () //
392	D-ABLAPL/29264/2025 ABLAPL/11346/2025	SOMANATH DALAI VS STATE OF ODISHA	GOPINATH MISHRA VS	DELANGA /243 /2023 () //
393	D-ABLAPL/29500/2025 ABLAPL/11347/2025	CHANDAN KALA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	Tantiapal Marine /114 /2025 () //
394	D-ABLAPL/29181/2025 ABLAPL/11348/2025	UMASHANKAR ROHIDAS VS STATE OF ODISHA	SRINIBAS SAHOO VS	BADMAL /283 /2024 () //
395	D-ABLAPL/29182/2025 ABLAPL/11349/2025	PRADEEP KUMAR BADHEI @ PRADIP KUMAR BADHEI VS STATE OF ODISHA	NISHIKANTA MISHRA VS	PIPLI /563 /2025 () //
396	D-ABLAPL/29183/2025 ABLAPL/11350/2025	RENUBALA BARIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BANSADA /279 /2025 () //
397	D-ABLAPL/29215/2025	ADHIRA BEHERA	DEEPAK KU SAHOO	MAHAKALPARA /265 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11351/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/29217/2025 ABLAPL/11352/2025	DAYANIDHI SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /171 /2024 () //
399	D-ABLAPL/29218/2025 ABLAPL/11353/2025	KALI CHARAN MAHURI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /151 /2025 () //
400	D-ABLAPL/29219/2025 ABLAPL/11354/2025	UTTAM KUMAR BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /253 /2025 () //
401	D-ABLAPL/29228/2025 ABLAPL/11355/2025	JYOTI RANJAN BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /428 /2025 () //
402	D-ABLAPL/29281/2025 ABLAPL/11356/2025	SURYAKANTA BEHERA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KHANDAGIRI P.S. /620 /2025 () //
403	D-ABLAPL/29285/2025 ABLAPL/11357/2025	LIPUN NAYAK VS STATE OF ODISHA	SASMITA NANDA VS	ANGUL TOWN /885 /2025 () //
404	D-ABLAPL/29269/2025 ABLAPL/11358/2025	RAJESH BAGARIA @ RAJESH KUMAR BAGARIA VS STATE OF ODISHA	TANMAY MISHRA VS	RAGHUNATHPALI /459 /2025 () //
405	D-ABLAPL/29358/2025 ABLAPL/11359/2025	SATYAJIT MOHARANA VS STATE OF ODISHA	SAMBIT SAMAL VS	KHAIRA /258 /2025 () //
406	D-ABLAPL/29304/2025 ABLAPL/11360/2025	ALLA VARAHA RAMAKRISHNA SATYA SRINIVASARAO VS STATE OF ODISHA (OPID)	SOUMYA RANJAN MOHANTY VS	EOW,BHUBANESWAR /12 /2019 () //
407	D-ABLAPL/29305/2025 ABLAPL/11361/2025	MALLA ARUNA KUMARI VS STATE OF ODISHA (OPID)	SOUMYA RANJAN MOHANTY VS	EOW,BHUBANESWAR /12 /2019 () //
408	D-ABLAPL/29324/2025 ABLAPL/11362/2025	FARID KHAN VS	SURESH KUMAR JENA VS	BHADRAK TOWN /445 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/29583/2025 ABLAPL/11363/2025	STATE OF ODISHA RAMAKANTA MISHRA @ RANJAN MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// R.UDAYAGIRI /47 /2025 ()
410	D-ABLAPL/29325/2025 ABLAPL/11364/2025	STATE OF ODISHA PRASANTA KAR @ PRASANTA KUMAR KAR VS STATE OF ODISHA	ARIJEET MISHRA VS	// KALINGA NAGAR /56 /2025 ()
411	D-ABLAPL/29345/2025 ABLAPL/11365/2025	STATE OF ODISHA SANDHYARANI JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ASKA /333 /2025 ()
412	D-ABLAPL/29348/2025 ABLAPL/11366/2025	STATE OF ODISHA BIJAYA KUMAR BEHERA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	// PALLAHARA /341 /2025 ()
413	D-ABLAPL/29360/2025 ABLAPL/11367/2025	STATE OF ODISHA RASMITA MOHARANA VS STATE OF ODISHA	SAMBIT SAMAL VS	// KHAIRA /258 /2025 ()
414	D-ABLAPL/28972/2025 ABLAPL/11368/2025	STATE OF ODISHA PRASANTA PAL@ PRASANTA KUMAR PAL VS STATE OF ODISHA	BASUDEV PUJARI VS	// KAMARDA /152 /2025 ()
415	D-ABLAPL/29629/2025 ABLAPL/11369/2025	STATE OF ODISHA RAHUL AGRAWAL VS C.B.I.	SIDHANT DWIBEDI VS	// / /0 ()
416	D-ABLAPL/27527/2025 ABLAPL/11370/2025	STATE OF ODISHA HAPPY JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	// JAJPUR ROAD /173 /2025 ()
417	D-ABLAPL/28601/2025 ABLAPL/11371/2025	STATE OF ODISHA DOLAGOBINDA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// RAJNAGAR /301 /2025 ()
418	D-ABLAPL/29209/2025 ABLAPL/11372/2025	STATE OF ODISHA TIKINA @ DEBENDRA BHOI VS STATE OF ODISHA	BISWAJIT SAMANTARAY VS	// MAHILA P.S.(BBSR) /264 /2025 ()
419	D-ABLAPL/29011/2025 ABLAPL/11373/2025	STATE OF ODISHA BIPLABA KUMAR DAS VS STATE OF ODISHA	MOHENDRA DALAI VS	// BRAHMAGIRI /350 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/29212/2025 ABLAPL/11374/2025	RASHMI RANJAN BEHURIA VS STATE OF ODISHA	BISWAJIT SAMANTARAY VS	MAHILA P.S.(BBSR) /264 /2025 () //
421	D-ABLAPL/29179/2025 ABLAPL/11375/2025	SATYABHAMA MEHER VS STATE OF ODISHA	TRILOCHAN NANDA VS	MANAMUNDA /63 /2023 () //
422	D-ABLAPL/29227/2025 ABLAPL/11376/2025	B SHIVA VS STATE OF ODISHA	ANIRUDHA DAS VS	LAXMISAGAR P.S. /461 /2025 () //
423	D-ABLAPL/29236/2025 ABLAPL/11377/2025	PRITISH DAS VS STATE OF ODISHA	UMESH SAMAL VS	MAHILA P.S. BUXIBAZAR /118 /2025 () //
424	D-ABLAPL/29295/2025 ABLAPL/11378/2025	SUDHAKARA DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	GOPALPUR /163 /2025 () //
425	D-ABLAPL/29337/2025 ABLAPL/11379/2025	RAJALAXMI DASH VS STATE OF ODISHA	GOPINATH MISHRA VS	KUMBHARAPARA /432 /2025 () //
426	D-ABLAPL/28634/2025 ABLAPL/11380/2025	PALLABHA @ JUDHISTIR PANAKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	UMERKOTE /288 /2023 () //
427	D-ABLAPL/29340/2025 ABLAPL/11381/2025	MOHAMMAD SAFI ALAM VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	CANTONMENT ROAD /216 /2025 () //
428	D-ABLAPL/28948/2025 ABLAPL/11382/2025	RAFIK AHMED PATEL VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	DARGHA BAZAR /235 /2025 () //
429	D-ABLAPL/29341/2025 ABLAPL/11383/2025	GHANASHYAM ORAM VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BADMAL /186 /2025 () //
430	D-ABLAPL/29247/2025 ABLAPL/11384/2025	PREMASHILA RANA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BELPARA /192 /2025 () //
431	D-ABLAPL/29286/2025	SRIKRUSHNA PARIDA	DIBYAJYOTI SAHOO	MARINE PS AT BALARAMGADI /48 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11385/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/29317/2025 ABLAPL/11386/2025	CHHABI NAIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /437 /2025 () //
433	D-ABLAPL/29318/2025 ABLAPL/11387/2025	TUKUNA @ HAKIMA SAHOO VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP LOCK /274 /2025 () //
434	D-ABLAPL/29359/2025 ABLAPL/11388/2025	RAJKUMAR PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /363 /2025 () //
435	D-ABLAPL/29329/2025 ABLAPL/11389/2025	SAYED SAMIM AKHTAR VS STATE OF ODISHA	RAKESH RANJAN DASH VS	GOP /162 /2025 () //
436	D-ABLAPL/29364/2025 ABLAPL/11390/2025	SUKANT KUMAR SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BANAPUR P.S. /347 /2025 () //
437	D-ABLAPL/29366/2025 ABLAPL/11391/2025	MANOJ MOHARANA VS STATE OF ODISHA	SAMBIT SAMAL VS	KHAIRA /258 /2025 () //
438	D-ABLAPL/29365/2025 ABLAPL/11392/2025	BAPUJI MOHARANA VS STATE OF ODISHA	SAMBIT SAMAL VS	KHAIRA /258 /2025 () //
439	D-ABLAPL/29398/2025 ABLAPL/11393/2025	ANNADA PRASAD TRIPATHY VS STATE OF ODISHA(VIG.)	SUVASHISH PATTANAİK VS	BHUBANESWAR VIGILANCE /17 /2015 () //
440	D-ABLAPL/27724/2025 ABLAPL/11394/2025	RABINA @ RABINDRA TARAI VS STATE OF ODISHA	SATYA JEET ROUT VS	AUL /636 /2024 () //
441	D-ABLAPL/28790/2025 ABLAPL/11395/2025	SWETTY MAJHI @ SUBHASMITA MAJHI VS STATE OF ODISHA	PRAHALLAD SAHU VS	KHAJURIPADA /39 /2024 () //
442	D-ABLAPL/29069/2025 ABLAPL/11396/2025	RAJESH SAHOO VS	ANIRUDHA DAS VS	DHENKANAL TOWN /544 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/29342/2025 ABLAPL/11397/2025	STATE OF ODISHA RAJAT KUMAR MOHAPATRA @ BUTU VS STATE OF ODISHA	BISWARANJAN DALAI VS	// KUJANGA /345 /2025 ()
444	D-ABLAPL/29433/2025 ABLAPL/11398/2025	STATE OF ODISHA DILIP KUMAR BEHERA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// / /0 CIVIL JUDGE (JD)-JMFC, DAMPARA(Cuttack)
445	D-ABLAPL/29346/2025 ABLAPL/11399/2025	STATE OF ODISHA KARTIK SETHY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	2(A)CC/0000193/2022 DHARMASALA /573 /2025 ()
446	D-ABLAPL/29441/2025 ABLAPL/11400/2025	STATE OF ODISHA PRASANT KUMAR PARIDA VS STATE OF ODISHA	LAXMIDHAR DASH VS	// / /0 J.M.F.C,TANGI(Khordha) 2(A)CC/0000150/2025